

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 27.04.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/73/2026	WP (C) No. 214 of 2025	SMTI. GRESALLINE CH. MARAK -VS- STATE OF MEGHALAYA & ORS	MS. G. CH. MARAK	MS. Z.E. NONGKYNRIH MR. R. PAHSYNTIEW, MS. E. B. PASSAH	SMTI. P. YADAV	11:30 AM	PHYSICAL	ANNEXE BUILDING
2.	HCM/SMD-2.0/12/2026	CRP No. 17 of 2025	SHRI ABHIRAM HAJONG -VS- SAKUNTALA HAJONG	MR. M. F. QURESHI MR L. KOCH	MS. P. AGGARWAL	SHRI. A. SYIEMIONG	2:00 PM	PHYSICAL	VIDEO CONFERENCE ROOM
3.	HCM/SMD-2.0/78/2026	WP (C) No. 10 of 2025	SHRI JEFFERSON CLARENCE DKHAR & ANR -VS- STATE OF MEGHALAYA & ANR	MS. B. THABAH MR. W.G.R MIHSIL	MS. R. COLNEY MR. H. ABRAHAM	SHRI. A. SYIEMIONG	1:00 PM	PHYSICAL	VIDEO CONFERENCE ROOM

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 28.04.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/54/2026	WP(C) No. 159 of 2019	SHRI. ARINDAM KHONGTOREM -VS- THE CANTONMENT BOARD, SHILLONG & ORS	MS. S. SHYAM	MR. S. P. MAHANTA MS. D. DKHAR	SMTI. E. SHABONG	10:30 AM	PHYSICAL	VIDEO CONFERENCE ROOM

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 29.04.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/71/2026	WP (C) No. 629 of 2025	SHRI. LORENCE MALNGIANG -VS- THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL & ORS	MR. R. PAHSYNTIEW	SHRI. W. KHYLLEP	SMTI. E. SHBAONG	10:30 AM	PHYSICAL	VIDEO CONFERENCE ROOM

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 30.04.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/29/2026	WP (C) No. 185 OF 2023	SHRI. M. S. LYNGDOH -VS- STATE OF MEGHALAYA & ORS	MR. H. L. SHANGREISO MS. D. LYNGDOH	MR. C. C. T. SANGMA	SHRI. K. J. LYNGDOH	11:30 AM	PHYSICAL	VIDEO CONFERENCE ROOM
2.	HCM/SMD-2.0/61/2026	WP (C) NO. 373 OF 2025	SHRI. KRETTILSON MOMIN -VS- THE STATE OF MEGHALAYA & ORS	MS. T. N. MARAK	MS. O. A. I. BANG	SMTI P. YADAV	3:00 PM	PHYSICAL	VIDEO CONFERENCE ROOM